

National Company Law Appellate Tribunal, New Delhi

Company Appeal (AT) (Ins) No. 601 of 2020

In the matter of:

Gujrat Urja Vikas Nigam Ltd.

...Appellant

Vs.

M/s. Yes Bank Ltd. & Anr.

...Respondents

Present:

For Appellant: Ms. Ranjitha Ramachandran and Ms. Amruta, Advocates.

For Respondents: Mr. S. Niranjan Reddy, Advocate.

Mr. Anush Raajan and Mr. Aviral Dhirendra, Advocates for R-1.

Mr. Ameya Gokhale, Mr. Vijayant Paliwal and Ms. Radhika Indapurkar, Advocates for R-2.

ORDER

(Through Virtual Mode)

08.09.2020: At request, of the Learned Counsel for the Appellant, Ms. Ranjitha Ramachandran, the matter is adjourned to **7th October, 2020.**

**[Justice Venugopal M.]
Member (Judicial)**

**[Dr. Alok Srivastava]
Member (Technical)**

sr/md